



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu

MEETING NOTICE

Hon'ble Minister for Law and Justice has desired to take a meeting of Law Officers representing to the of Jammu Wing of the Hon'ble High Court and all the Additional Secretaries/Senior Law Officers/Public Law Officers/Legal Assistants/Junior Legal Assistants working in different Departments/offices of Civil Secretariat and Subordinate Offices of Jammu Division to review the Court cases of the different Departments on 22nd April, 2017 at 3.00 PM at Panchayati Bhavan, Railway Head, Jammu. Apart from Hon'ble Minister of State for Law, Justice and Parliamentary Affairs, the following are requested kindly to make it convenient to attend the said meeting on scheduled date, time and venue:-

1. Learned Advocate General,
J&K Jammu.
2. Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.
3. Director Litigation,
Jammu.
4. All Law Officers (Sr. AAG's, AAG's, DAG's & GA's) representing
the State in J&K High Court at Jammu.
5. All Additional Secretaries/Senior Law Officers/Public Law
Officers/Legal Assistants/Junior Legal Assistants working in
different Departments/offices of Civil Secretariat and Subordinate
Offices of Jammu Division.

Achal Kumar

Special Secretary to Government.

NO: LD(Estt) 2015/RM.

Dated: 19 - 04 - 2017

Copy to the:-

1. Director Litigation, Jammu.
2. All the Additional Secretaries/Senior Law Officers/Public Law
Officers/Legal Assistants/Junior Legal Assistants for
compliance.
3. Private Secretary to the Hon'ble Minister for Law and Justice for
information of the Hon'ble Minister.

4. Private Secretary to the Hon'ble Minister of State for Law, Justice and Parliamentary Affairs for information of the Hon'ble MOS.
5. Private Secretary to the Learned Advocate General, J&K for information of the Ld. Advocate General and also request to inform all the Law Officers representing the State before the Hon'ble High Court at Jammu to make it convenient to attend the sad meeting on the scheduled date and time
6. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.